

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
 2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.180/ 2017	-	For filing addl. information as required by Registry	252(3)	Kamal Farms India Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
36	DINYA PRASAD 9611566234	Petitioner Co. Kamal Farms India (H)	

**O R D E R**

PCS for Petitioner Company is present. She is directed to comply the additional information required by the registry. List it on 07/12/2017.

  
**Member (T)**

  
**Member (J)**